



(4)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/41/2016
NAME OF THE PETITIONER(S) : T.N.V. Nanjappa Chetty & another
NAME OF THE RESPONDENT(S) : T.N.K. Govindaraja Chetty & Co. Pvt. Ltd. & 10 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
①	CIBI VISHVU	COUNSEL FOR PETITIONER	
②	R. Venkatavaradan Chandramouli Prabhakar	COUNSEL FOR RESPONDENTS 1-10	R. Venkatavaradan (f) 

ORDER

Counsels for both the parties are present and submitted that the settlement is yet to be completed and prayed for more time. At request, time is enlarged. Put up on 22.01.2018 at 10.30 A.M.

ghk

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)